

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**35(ND)15**

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.04.2019**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers  
& Farms Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

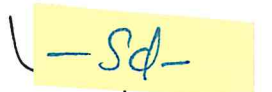
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>For the Petitioner:</b>	Mr. Jeevesh Nagrath and Mr. Chandan Dutta, Advocates
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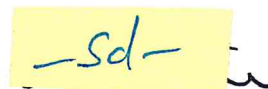
<b>For the Respondent:</b>	Mr. Manik Dogra and Mr. Dhruv Pande, Advocates
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**ORDER**

Both counsels submit that the Board Meeting is to be convened on 20<sup>th</sup> April 2019. In view of the same they pray for an adjournment. List this case on 13<sup>th</sup> May, 2019.



**(V. K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**